

3

O.A. No. 341 of 2008

Order dated: 11.05.2009

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J)
Hon'ble Mr. C.R. Mohapatra, Member (A)

We have heard Mr. A. Kanungo, Ld. Counsel for the applicant and Mr. S.K.Ojha, Ld. Standing Counsel for the Respondents.

Ld. Counsel for the Respondents wants to withdraw the O.A. Prayer is allowed without prejudice to the applicant to approach this Tribunal in the later stage with proper O.A., if so desired.


MEMBER (A)


MEMBER(J)